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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/145/2016
NAME OF THE PETITIONER(S) : Michael Stennett
NAME OF THE RESPONDENT(S) : M/s Megabarre Asia Pacific India Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. RAJEEVI	RESPONDENTS	
ROHAN RATNEKARAN	Counsel for Petitioner	Roh R

ORDER

Counsel for both the parties are present. Counsel for the respondent filed an application for setting aside the exparte order dt. 24.03.2017, the copy of which is given to the other side. The counsel is directed to file the counter within two weeks. It is reported that the counsel for the respondent has not paid the required fees for filing the application. The same may be paid within a weeks time to the Registry. At request, time is enlarged. **Put up on 15.09.2017 at 10.30 A.M.**

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
hv

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)